ORDER

Subject: Directions regarding display of “Date of Manufacturing” and “Best before Date” in case of sweets - reg.

Reference is invited to FSSAI Orders of even no. dated 24.02.2020 and 21.05.2020 on the subject mentioned above. In view of disruption and lockdown due to Covid 19 pandemic and representations received from sweets associations and stakeholders, it has been decided to give a final extension to the date of enforcement for display of “Date of Manufacturing” and “Best before Date” of non-packaged/loose sweets on their container/tray at the outlet for sale from 1st August, 2020 to 1st October, 2020. During this period, sweets associations are advised to sensitize and build capacity of their members to implement the Order from 1st October, 2020.

2. This issues with the approval of the competent authority in exercise of powers vested under Section 16(5) of the Food Safety and Standards Act, 2006.

(Dr. Shobhit Jain)
Executive Director (RCD)

To,

1. Commissioner of Food Safety of All States/UTs
2. All Central Licensing Authorities
3. CITO, FSSAI: For uploading this order on FSSAI website